

of the above Report and order of the Government thereon.

[Placed in Library. See No. LT-6917/74].

**NOTIFICATION UNDER GUJARAT CARRIAGE OF GOODS TAXATION ACT, AND BOMBAY MOTOR VEHICLES TAX ACT ETC.**

**THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE):** I beg to lay on the Table—

(1) (i) A copy each of the following Gujarat Notifications (Hindi and English versions) under sub-section (2) of section 31 of the Gujarat Carriage of Goods Taxation Act, 1962, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(a) Notification No. GH/G/73/246/MVA-7569/20193-E published in Gujarat Government Gazette dated the 4th October, 1973.

(b) Notification No. GH/G/16/MTA1773/302/E published in Gujarat Government Gazette dated the 8th February, 1974.

(ii) Two Statements (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-6918/74].

(2) (i) A copy each of the following Gujarat Notifications (Hindi and English versions) under sub-section (3) of section 13 of the Bombay Motor Vehicles Tax Act, 1953, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(a) Notification No. GH/G/73/243/MVA-7569/20193-E published in Gujarat Government

Gazette dated the 11th October, 1973.

(b) Notification No. GH/G/15/MTA/1773/302-E published in Gujarat Government Gazette dated the 8th February, 1974.

(c) Notification No. GH/G/73/42/MTA-1773-1350-E published in Gujarat Government Gazette dated the 15th February, 1974.

(ii) Three statements (Hindi and English versions) showing reasons for delay in laying the above Notifications).

[Placed in Library. See No. LT-6919/74].

**ANNUAL REPORTS OF N.C.E.R.T., NEW DELHI I.I.T., KHARAGPUR, CENTRAL INSTITUTE OF ENGLISH AND FOREIGN LANGUAGES, HYDERABAD, AND I.I.T. KANPUR ETC.**

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV):** I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year, 1972-73. [Placed in Library. See No. LT-6920/74].

(2) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Kharagpur for the 1971-72. [Placed in Library. See No. LT-6921/74].

(3) A copy of the Report (Hindi and English versions) on the activities of the Central Institute of English and Foreign Languages, Hyderabad, for the year 1972-73 along with